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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 30th April, 2020

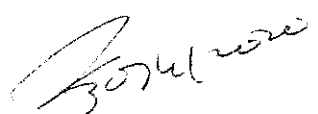
No.HC.XV.17/2019/95/RV. In continuation of this Registry's Notification No. HC.XV.17/2019/75/RV., dated 05.03.2020, the High Court has been pleased to extend the suspension period in respect of Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, for a further period of 3 (Three) months w.e.f. 01.05.2020. During the period of suspension, his Head Quarter will be Kamrup Metro Sessions Division.

By Order
Sd/- Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/95-A /RV., Dated 30.04.2020

Copy for information to :-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/75-A/RV., dated 05.03.2020.
3. The District and Sessions Judge, Karimganj, Pin.788710 with reference to High Court Memo. No. HC.XV.17/2019/75-A/RV., dated 05.03.2020.
4. The District and Sessions Judge, Kamrup (M), Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/75-A/RV., dated 05.03.2020.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Karimganj, Pin.788710 with reference to High Court Memo. No. HC.XV.17/2019/75-A/RV., dated 05.03.2020.
7. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, **Present Address:-**House No.43, Choudhury Cottage, Gandhi Basti Tiniali, P.O. Silpukhuri, Guwahati, Dist. Kamrup (M), Pin.781003.
8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
9. The Treasury Officer, Karimganj, Pin.788710/Kamrup (Metro), Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/75-A/RV., dated 05.03.2020.
10. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. /Mrs. Justice.....
Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
13. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

30.4.2020